



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.07.2026

NOTICE

Please take notice that in compliance of order dated: 17.07.2026 passed in I.A. No. 4817 of 2026 in Comp. App. (AT) (Ins) No. 544 of 2026 and in supersession of Notice dated: 16.07.2026. It is hereby informed that the Next date of Hearing in the matters are advanced/preponed from 27.08.2026 to 30.07.2026.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 544 of 2026 & I.A. No. 2093 of 2026	Technology Park Limited Vs. Directorate of Enforcement & Ors.	Kabir Chhilwar	Zohaib Hussain
		With		
2.	Comp. App. (AT) (Ins) No. 549 of 2026	Alchemist Township India Ltd. Through Its Resolution Professional Vs. Directorate of Enforcement & Ors.	Varsha Banerjee	Zohaib Hussain

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar